

Central Electricity Regulatory Commission
3rd & 4th Floor Chanderlok, Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No. 214/TDL/2011

Dated 8.3.2017

To,

The General Manager
National Load Despatch Centre
Katwaria Sarai,
New Delhi-110 067

The DLF Energy Private Limited, who is inter-State trading licensee, has filed an application for surrender of its licence granted by the Commission on 7.3.2012.

2. It is requested that the following information in respect of the said licensee may be forwarded for consideration of the Commission by 17.3.2017:

- (a) Whether the said licensee has carried out any inter-State or intra-State trading in electricity based on the licence granted to him by the Commission;
- (b) Whether he has defaulted in making any payment to RLDC in connection with the transactions made by him; and
- (c) Whether any adverse information regarding the conduct and operation of the licensee has come to the notice of RLDCs.

Yours faithfully

**SD/-
(T.D.Pant)
Deputy Chief (Legal)**

Copy to the following with request to submit the above requisite information on or before 17.3.2017.

1. Indian Energy Exchange
2. Power Exchange of India Limited
3. Northern Regional Load Despatch Centre
4. Western Regional Load Despatch Centre
5. Eastern Regional Load Despatch Centre
6. Southern Regional Load Despatch Centre
7. North-Eastern Regional Load Despatch Centre

**SD/-
(T.D.Pant)
Deputy Chief (Legal)**